

ITEM NO.16

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2037/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

HOSHIYAR SINGH & ORS.

Respondent(s)

Date : 20-01-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

For Respondent(s) :

Mr. Raman Yadav, Adv.
Ms. Akriti Chaturvedi, Adv.
Mr. Syed Mehdi Imam, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.2 to 5 have already filed Counter Affidavit.

SLP stands abated vide Hon'ble Court's order dated 02.02.2024
with regard to respondent no.1.

Soft copy of Original records of High Court and Trial Court
have been received.

Hence, process the matter for listing before the Hon'ble
Court, as per rules.

In the meantime, parties may file additional documents, if
any.

SUJATA SINGH
Registrar

pm